MoU (2004-2005) between Government of India and Hindustan Paper Corporation Limited

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, on behalf of SHRI SANTOSH MOHAN DEV, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Paper Corporation Limited for the year 2004-2005. [Placed in Library. See No. L.T. 372/04]

Report and Accounts (2002-2003) of the Central Government Employees. Welfare Housing Organisation, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Thirteenth Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No.L.T. 296/04]
- Reports and Accounts (2002-2003) of Indian Institutes of Management Bangalore, Lucknow and Kozhikode and related papers.
- Report and Accounts (2002-2003) of the Indian Institute of Advanced Study, Shimla and related papers.
- III. Report and Accounts (2002-2003) of National Council of Rural Institute (NCRI), Hyderabad and related papers
- IV. Report (2002-2003) of the National Institute of open Schooling, New Deihi and related papers.
- V. Report and Accounts (2001-2002) of the Indian Council of Social Science Research, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): Sir, I lay on the Table a copy each in English and Hindi) of the following papers:-

- (i) (a) Twenty-eighth Annual Report and Accounts of the Indian Institute of Management, Bangalore, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No.L.T.311/04]
 - (ii) (a) Annual Report and Accounts of the Indian Institute of Management, Lucknow, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No.L.T.312/04]
 - (iii) (a) Annual Report and Accounts of the Indian Institute of Management, Kozhikode, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 313/04]
- II. (a) Annual Report and Accounts of the Indian Institute of Advanced Study, Shimla, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 317/04]
- III. (a) Annual Report and Accounts of the National Council of Rural Institutes (NCRI), Hyderabad, for the year 2002-2003, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 315/04]
- IV. (a) Annual Report of the National Institute of Open Schooling, New Delhi, for the year 2002-2003.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 318/04]
- V. (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 314/04]
 - I. Various Notifications of the Ministry of Commerce and Industry.
 - Report and Accounts (2002-2003) of the Tobacco Board, Guntur and related papers.
 - III. Report and Accounts (2002-2003) of the Rubber Board, Kottayam, Kerala and related papers.
 - IV. Reports and Accounts (2002-2003) of the Various Export Promotion Councils of India and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVAN): Sir, I lay on the Table:

 (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification S.O. 165 (E) dated the 5th February, 2004, amending S.O. 189 (E) dated the 17th February, 2003, under section 39 of the Bureau of Indian Standards Act, 1986. [Placed in Library. See No.L.T.262/04]